

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 16.11.2018 (Friday)**

**Court III**

**11:30 AM**

**In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 706 of 2018	Kavya Build-Con Pvt. Ltd. Vs. S.J. Impex & Ors.	Arush Khanna	Bina Gupta Rohit Ghosh

**For Admission (Fresh Cases)**

2.	Comp. App. (AT) (Ins) No. 709 of 2018	PTC India Financial Services Ltd Vs ICOMM Tele Ltd & Anr	Stuti Vatsa	
3.	Comp. App. (AT) (Ins) No. 710 of 2018	A.J. Agrochem Vs Duncans Industries Ltd	Anirudh Sanganeria	
4.	Comp. App. (AT) (Ins) No. 714 of 2018	Gaurav Pandey Vs Eternity Investment Services Pvt Ltd & Anr	Rangan Karanjawala	

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*G. Bhatnagar*  
15/11/18

*Arush*  
15/11/18

By Order

*[Signature]*  
Deputy Registrar

15.11.18